

Recovery of petrol/diesel vapour during unloading at petrol pumps

434. DR. CHANDAN MITRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is mandatory for petrol pumps to install a system to recover petrol/diesel vapour emitted during unloading into underground storage tank;

(b) if so, the details thereof;

(c) the company-wise total number of petrol pumps in the country *vis-à-vis* the number of petrol pumps which have already installed the said system; and

(d) the corrective steps taken by Government to check the release of volatile organic compound from fuel tankers during unloading of petrol, diesel which is harmful for humans?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) No, Sir.

(c) and (d) Public Sector Oil Marketing Companies (OMCs) have reported that they have not installed any Vapour Recovery System for collecting vapours during unloading of tanker at any of the ROs in the country. However, the Government has directed OMCs to install Vapour Recovery System for collecting vapours during fueling of vehicles at:

(i) All the ROs in Delhi

(ii) All high selling ROs, *i.e.* selling more than 300 KL per month in the country.

Accordingly, OMCs have initiated the process of tendering and getting approvals of Legal Metrology Department for installation of Stage II Vapour Recovery System at ROs.

Appointment of dealers by oil companies in Jammu and Kashmir

†435. SHRI NAZIR AHMED LAWAY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has any plans to appoint new distributors of oil distribution companies in Jammu and Kashmir in the near future;

(b) if so, the details thereof; and

(c) if not, whether Government will contemplate upon it keeping in view of the shortage of it?

† Original notice of the question was received in Hindi.